

(b) The details of additional provisions for such SC and ST students with disabilities are given in the enclosed statement.

Statement

Additional Provisions for SC and ST students with disabilities covered under the Centrally Sponsored Scheme of Post Matric Scholarship to students belonging to SCs and STs.

(A) Reader allowance for blind scholars

* Level of course	Reader Allowance (Rs. per month)
Group A, B, C.	150
Group D	125
Group E	100

(B) Provisions of transport allowance upto Rs. 100/- per month for disabled students, if such a student does not reside in the hostel, which is within the premises of educational institution.

(C) Escort Allowance of Rs. 100/- per month for severely handicapped day scholar students with low extremity disability.

(D) Special Pay of Rs.100/- per month be admissible to any employee of the hostel willing to extend help to a severely orthopaedically handicapped student residing in hostel of an educational institution, who may need the assistance of a helper.

(E) Allowance of Rs. 150/- per month towards extra coaching to mentally retarded and mentally ill students.

The provisions in (B) to (D) will also apply to such leprosy-cured students.

The disabled students belonging to Scheduled Castes and Scheduled Tribes covered under the Scheme can also get such additional benefits from other schemes, which are not covered under the scheme. The disability has to be certified by competent medical authority of the State Govt./UT Administration.

*Details of courses under groups A to E under the Scheme.

Groups	Courses in brief
1	2
'A'	Degree and Post Graduation level courses in Medical (including B.A. M&S. etc.). Engineering, Agriculture, Veterinary Science, Fisheries etc.
'B'	Diploma level courses in Medical, Engg. etc.

1

2

Commercial Pilot Licence courses, Degree and Post Graduation level course in Business Admn, Nursing./Pharmacy etc. Post graduate courses in Science subjects. Other diploma courses in Professional and technical subjects.

'C'

Certificate courses in Engg./Technology etc. Diploma courses in Agriculture, Pharmacy, Veterinary Science, Fisheries, Dairy Development etc. Degree/Post-graduate and Diploma courses in Teacher's Training Library Science, Physical Education etc. Post-graduate courses in arts and commerce subjects.

'D'

General courses upto Graduate level (2nd year and onwards)

'E'

Classes XI and XII in 10+2 system, Intermediate courses and first year of general courses upto graduate level.

Information to Acupuncture Therapy

2672. SHRI AMAR ROY PRADHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to Unstarred Question No. 1305 dated 3.3.97 regarding Acupuncture system and state:

(a) whether the information has so far been collected by the Government;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time by which the requisite information is likely to be collected?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (d) Requests have been received by the Government for recognition of Acupuncture as a system of therapy. It has been decided that issues relating to alternative therapies including Acupuncture would be examined by a Committee of Experts.

National Internal Security Network

2673. SHRIMATI LAKSHMI PANABAKA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government propose to create a National Internal Security Network to strengthen the police force and all other internal security agencies; and

(b) if so, the steps taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) and (b) 'Public Order' and 'Police' being State Subjects it is for the concerned State Governments to devise appropriate methods and take concrete steps in this regard. Financial assistance is provided to the State

Governments for modernisation of their police forces and procurement of improved weapons. Assistance is also provided with regard to training of the State Police Personnel in the Central Training Institutions. Apart from this, Central assistance is provided to the State Governments for raising IR Battalions and wherever necessary Central Para-Military Forces are also deployed to assist the State Police. Action is also taken to facilitate coordination of the anti-terrorists operations of different states and to improve flow of information useful for control of terrorist activities in various States.

Integrated Policy on Law and Order

2674. SHRI MADHUKAR SIRPOTDAR :

SHRI ANANT GANGARAM GEETE :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have considered the desirability of formulating an integrated policy on law and order in consultation with the States particularly in the context of the rising graph of criminal activities;

(b) if so, the steps taken in this direction; and

(c) the response of the State Governments in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) Under the Constitution 'Public Order' and 'Police' being State subjects, it is for the concerned State Governments to devise appropriate methods and take concrete steps to maintain law and order. At the Central level action is taken to facilitate coordination of anti-terrorist operations in different States and improve flow of information useful for maintaining law and order in the States. Intelligence inputs are invariably shared by the Central Government with State Governments in order to enable them to take appropriate measures well in time. Review of internal security situation in the country with the State Governments is a continuous process and appropriate measures for streamlining and strengthening the arrangements are taken in consultation with the concerned State Governments, wherever found necessary.

Shortage of NPK

2675. SHRI MADHAV RAO PATIL : Will the Minister of CHEMICAL AND FERTILIZERS be pleased to state:

(a) whether there is acute shortage of NPK fertilizers in the country;

(b) if so, the details thereof;

(c) whether due to depreciation of rupee value, import of NPK is being difficult;

(d) if so, whether the Government are taking any steps to provide adequate NPK to farmers; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) and (b) NPK fertilizers are decontrolled fertilisers and their availability is dependent on market forces operating within the parameter of Concession Scheme of Government of India. During Rabi'98-99, localised shortages have been experienced in some of the States in respect of Di-ammounium Phosphate (DAP) and 12:32:16 and 10:26:26 grade of complex fertilisers.

(c) Amongst NPK fertilizers, imports are made mainly of DAP. The production capacity for other grades of NPK fertilisers is adequate in the country. The depreciation of Rupee vis-a-vis Dollar has increased the cost of imported DAP but there is no problem regarding its imports.

(d) and (e) In respect of DAP, the Government has taken following steps for reaching it in time to the States and for meeting problem of localised shortages:

(i) Priority has been accorded in berthing of DAP vessels at the ports.

(ii) Priority has been accorded for movement of DAP by rail both from plants and ports.

(iii) Nearly 55,000 MTs of DAP has been arranged additionally from Jordan through Indian Potash Limited (IPL).

The NPK grade fertilizers i.e. 12:32:16 and 10:26:26 are mainly produced by IFFCO, which has been advised to optimise their production and make available to the States in time and according to their requirement.

[Translation]

Multinational Companies

2676. DR. MADAN PRASAD JAISWAL :

SHRI RAM TAHAL CHAUDHARY :

Will the Minister of LABOUR be pleased to state:

(a) whether any study has been made to find out the effect over unemployment after the entry of multinational companies;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps taken by the Government to generate more employment in the country?